

7th Five Year Plan in Maharashtra are given in the statement given below.

(b) Telephone lines will not be directly connected Microwave System. However, Microwave systems are used to provide Trunk Circuits from one place to another for passing long distance calls.

#### Statement

##### List of Microwave Schemes planned for Execution during 7th Five Year Plan

1. Prabhadevi-Kalwa. New Bombay.
2. Pune-Sholapur.
3. Sholapur-Osmanabad-Latur,
4. Nagpur-Chanda.
5. Nagpur-Chindwara.
6. Secundrabad-Chanda.
7. Pune-Ratanjori.
8. Pune-Baramati.

##### Regularisation of services of daily wage workers in Posts and Telegraphs Department

3341. SHRI RAJ KUMAK RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of continuous working days after which a daily wage worker becomes eligible for being regularised as per the rules :

(b) whether the services of daily wage workers in Posts and Telegraphs Department have not been regularised even after putting in the 8-10 years continuous service by them ;

(c) whether even after rendering so many days continuous service, these workers do not get facilities such as insurance, medical, uniform, interim relief etc. ;

(d) the action being taken by Government to improve the lot of their employees ; and

(e) when the services of these workers are likely to be regularised ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) A Daily wage worker in this Department becomes eligible for regular employment if he works for 240 days in a year for two consecutive years.

(b) Yes ; such cases may occur when regular vacancies are not available.

(c) Yes ; as these facilities are made available to regular employees only.

(d) Daily wage workers who have put in 720 days/1200 days full of the service are already being paid enhanced wages at the rate of 3/4th full of the 1/3th of the minimum wages of a corresponding regular worker of the department.

(e) As soon as regular vacancies become available they will be absorbed in regular establishment.

[English]

##### Transferring of prices in respect of imported Oxytocin Powder

3342. SHRI VILAS MUTTEMWAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Oxytocin Powder was imported at much higher price by certain companies holding foreign equity from their principals instead of the Indian company ;

(b) if so, the details thereof ;

(c) whether instances of transferring of price on this drug came to the notice of his Ministry ; and

(d) if so, the action taken in that regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) and (b) To the extent information is available details of imports by Sandoz (India) Ltd. from their principals are given below :

Year	Quantity imported (KE)	C.I.F. price (KE)
1982	26400	44.39
1983	21600	44.07
1984	14400	42.99

(c) and (d) Average import price based on total imports during the Year 1982-83 was Rs. 42.87 per KE and during the year 1983-84 it was Rs. 43.81 per KE. There is no significant variation in the import